

\230ITEM NO.128

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s). 5299 of 2012

BHANU PRATAP SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(With office report)

WITH SLP(C) No. 26896/2013

(WITH APPLN. (S) FOR directions and impleadment and impleadment and directions and directions and exemption from filing O.T. and Interim Relief and Office Report)

Date : 19/04/2017 These appeals were called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE ADARSH KUMAR GOEL

HON&#39;BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s) Mr. Rameshwar Prasad Goyal,Adv.

(CA 5299/2012)

(SLP 26896/2013) Mr. Purushottam Sharma Tripathi,Adv.

Mr. Mukesh Kumar Singh,Adv.

Mr. Ravi Chandra Prakash,Adv.

Mr. L. Nidhi Ram Sharma,Adv.

For Respondent(s) Mr. C. D. Singh,Adv.

Mr. Prateek Rusia,Adv.

Mr. Sudeep Kumar,Adv.

Mr . Yadav Narender Singh,Adv.

Mr. Nikhil Majithia,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Heard.

To be listed after decision in Civil Appeal NO.1567 of

2011 â- Siddaraju v. State of Karnataka and Ors .

(MAHABIR SINGH)

(SAROJ KUMARI GAUR)

COURT MASTER

COURT MASTER